

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 1542/2013
M.A. No. 1183/2013

New Delhi, this the 5th day of October, 2015

**HON'BLE MR. JUSTICE SYED RAFAT ALAM, CHAIRMAN
HON'BLE MR. P.K. BASU, MEMBER (A)**

P.S. Verma,
Dy. Director (Retd. as Asstt. Director)
R/ B-256/A, Mohan Garden,
Rama Park, Uttam Nagar,
New Delhi-110059.
Aged about 62 years. .. Applicant

(By Advocate : None)

Versus

D.D.A. Through its Vice Chairman,
Vikas Sadan, INA, New Delhi. .. Respondent

(By Advocate : Shri Akshay Bhardwaj for Shri Manish Garg)

ORDER (ORAL)

By Hon'ble Mr. Justice Syed Rafat Alam

List has been revised, yet nobody responded on behalf of the applicant though name of Shri Malaya Chand has been shown in the cause list. However, Shri Akshay Bhardwaj on behalf of Shri Manish Garg is present on behalf of the respondents. We are, therefore, constrained to dismiss the Application for want of prosecution. No costs.

**(P.K. Basu)
Member (A)**

**(Syed Rafat Alam)
Chairman**

/Jyoti/